

Office of the District Judge of Paschim Bardhaman
(English Department)

Order No. 102 (G), Dated, Asansol, the 29th day of May, 2020.

Pursuant to the notification no. 1573 – RG dated 28th day of May, 2020 of the Hon'ble High Court, Calcutta, the regular works of the Court has been suspended till 08th day of June, 2020. In the present circumstances, the following roster is prepared for this Asansol Sadar Sub-Division for disposal of bail applications and other urgent judicial matters. The concerned officer shall deal with urgent administrative matter, as well, if necessary:

| Name and Designation of the Officers who will hold the Court and will remain on standby duty | Date |
|--|------------|
| Sri Manoj Kumar Rai, Judge Special Court (Electricity Act)-cum-Additional District & Sessions Judge, Asansol will hold the Court and Mr. Neyaz Alam, Additional District & Sessions Judge, 2 nd Court, Asansol will remain on standby duty. | 04-06-2020 |

In view of the notification no. 5091 (AI) – J / JD / 4P – 05 / 04 (Pt) dated 09th day of April, 2020 of the Judicial Department, Government of West Bengal, Ld. Judges on duty shall hear and dispose of all urgent matters relating to the Atrocities to the Schedule Caste and the Schedule Tribes (Prevention) Act 1989, the NDPS Act, applications under Section 439 / 438 of the Criminal Procedure Code as well as urgent Criminal matters under TADA, Indian Electricity Act, Prevention of Corruption Act, POCSO Act and matters relating to any other Special Act.

Inform all concerned

Sd/- K. Bhattacharyya
District Judge,
Paschim Bardhaman.

Memo No. 1021 / XI-12 (COVID -19). Dated, Asansol, the 29th day of May, 2020.

Copy forwarded for information and taking necessary action to:

1. The Additional District & Sessions Judge, 1st / 2nd / 3rd / 4th Court, Asansol / Durgapur.
2. The Judge Special Court-cum-Additional District & Sessions Judge, Asansol / Durgapur.
3. The Additional District & Sessions Judge, Fast Track, 1st / 2nd Court, Asansol / Durgapur.
4. The Judge Special, C.B.I. Court, Asansol.
5. The Civil Judge (Senior Division) 1st / 2nd Court, Asansol / Durgapur.
6. The Civil Judge (Junior Division) 1st / 2nd / 3rd / Addl. Court, Asansol / Durgapur
7. The Chief Judicial Magistrate, Paschim Bardhaman.
8. The Additional Chief Judicial Magistrate, Durgapur.
9. The Judicial Magistrate, 2nd / 3rd / 4th / 5th / 6th / 7th Court, Asansol / Durgapur.
10. The Judge-in-Charge Nezarath / Accounts / Civil Copying / Criminal Copying Asansol / Durgapur.
11. The District Magistrate, Paschim Bardhaman.
12. The Commissioner of Police, Asansol Durgapur Police Commissionerate, Asansol.
13. The Secretary Bar Association, Asansol / Durgapur.
14. The Secretary Law Clerk Association, Asansol / Durgapur.
15. The Sub-Divisional Magistrate, Asansol.
16. The Sub-Divisional Officer, Durgapur.
17. The Superintendent of Correctional Home, Asansol / Durgapur.

Sd/- K. Bhattacharyya
District Judge,
Paschim Bardhaman.

Office of the District Judge of Paschim Bardhaman
(English Department)

Order No. 103 (G), Dated, Asansol, the 29th day of May, 2020.

Pursuant to the notification no. 1573 – RG dated 28th day of May, 2020 of the Hon'ble High Court, Calcutta, the regular works of the Court has been suspended till 08th day of June, 2020. In the present circumstances, the following roster is prepared for this Durgapur Sub-Division for disposal of bail applications and other urgent judicial matters. The concerned officer shall deal with urgent administrative matter, as well, if necessary:

| Name and Designation of the Officers who will hold the Court and will remain on standby duty | Date |
|---|------------|
| Sri Raja Roy, Additional District & Sessions Judge, 2 nd Court, Durgapur will hold the Court and Sri Alope Kumar Choudhury, Additional District & Sessions Judge, Fast Track Court, Durgapur will remain on standby. | 05-06-2020 |

In view of the notification no. 5091 (AI) – J / JD / 4P – 05 / 04 (Pt) dated 09th day of April, 2020 of the Judicial Department, Government of West Bengal, Ld. Judges on duty shall hear and dispose of all urgent matters relating to the Atrocities to the Schedule Caste and the Schedule Tribes (Prevention) Act 1989, the NDPS Act, applications under Section 429 / 438 of the Criminal Procedure Code as well as urgent Criminal matters under TADA, Indian Electricity Act, Prevention of Corruption Act, POCSO Act and matters relating to any other Special Act.

Inform all concerned

Sd/ K. Bhattacharyya
District Judge,
Paschim Bardhaman.

Memo No. 1022 / XI-12 (COVID -19), Dated, Asansol, the 29th day of May, 2020.

Copy forwarded for information and taking necessary action to:

1. The Additional District & Sessions Judge, 1st / 2nd / 3rd / 4th Court, Asansol / Durgapur.
2. The Judge Special Court-cum-Additional District & Sessions Judge, Asansol / Durgapur.
3. The Additional District & Sessions Judge, Fast Track, 1st / 2nd Court, Asansol / Durgapur.
4. The Judge Special, C.B.I. Court, Asansol.
5. The Civil Judge (Senior Division) 1st / 2nd Court, Asansol / Durgapur.
6. The Civil Judge (Junior Division) 1st / 2nd / 3rd / Addl. Court, Asansol / Durgapur
7. The Chief Judicial Magistrate, Paschim Bardhaman.
8. The Additional Chief Judicial Magistrate, Durgapur.
9. The Judicial Magistrate, 2nd / 3rd / 4th / 5th / 6th / 7th Court, Asansol / Durgapur.
10. The Judge-in-Charge Nezarath / Accounts / Civil Copying / Criminal Copying Asansol / Durgapur.
11. The District Magistrate, Paschim Bardhaman.
12. The Commissioner of Police, Asansol Durgapur Police Commissionerate, Asansol.
13. The Secretary Bar Association, Asansol / Durgapur.
14. The Secretary Law Clerk Association, Asansol / Durgapur.
15. The Sub-Divisional Magistrate, Asansol.
16. The Sub-Divisional Officer, Durgapur.
17. The Superintendent of Correctional Home, Asansol / Durgapur.

[Signature]
District Judge
Paschim Bardhaman
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